

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ROC No.937/SO/2018

Date:23.03.2019

CIRCULAR No.5/2019

Sub: High Court for the State of Telangana – High Court premises to be environment friendly and plastic free – Hon'ble the Chief Justice declared High Court Plastic Free zone with effect from 30.01.2019 – Certain instructions issued.

Ref: 1) High Court's Circular No.1/2019, dated 01.02.2019.
2) G.O.Ms.No.79, Environment, Forests, Science & Technology (For.III) Department, dated 30.12.2016.

Commemorating the Gandhi Jayanthi, the Hon'ble the Chief Justice, High Court for the State of Telangana has made suggestions for making the High Court premises plastic free, and as directed, the Registrar General conducted meetings with all stakeholders for implementing the suggestion of the Hon'ble the Chief Justice to make the High Court premises more environment friendly by taking steps to ensure that it is plastic-free, and all the stakeholders agreed to the suggestion of the Hon'ble the Chief Justice to make High Court plastic free. When the Registry placed an office note before the Hon'ble the Chief Justice, His Lordship is pleased to declare the High Court premises as plastic-free zone w.e.f. 30.01.2019.


In order to comply the directions of the Hon'ble the Chief Justice, to make the High Court premises Plastic-free Zone with effect from 30.01.2019, the High Court has issued circular instructions in the reference 1st cited, to all the Officers and the staff members of the Registry not to bring any material like plastic bottles, bags etc., into the premises of the High Court.

The Hon'ble the Chief Justice upon considering the request of the High Court Service Association, directed the Registry to issue modified Circular in accordance with the G.O.Ms.No.79, Environment, Forests, Science & Technology (For.III) Department, dated 30.12.2016, issued by the Government of Telangana.

Therefore, the High Court in partial modification of the circular hereby prohibits bringing of only the plastic carry bags with less than 50 microns in thickness into the premises of the High Court and prohibits the use of plastic carry bags made of recycled plastics for storing, carrying, dispensing or packing of foodstuffs in the premises of the High Court.

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The above instructions should be scrupulously followed and any deviation will be viewed seriously.


REGISTRAR GENERAL, JERA
23.12.15

To

1. The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice, for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges. (With a request to place the notification before the Hon'ble Judges, for their Lordships' kind perusal)
3. All the Registrars, High Court for the State of Telangana, Hyderabad.
4. All the Officers, High Court for the State of Telangana, Hyderabad.
5. All the Section Heads, High Court for the State of Telangana, Hyderabad.
(With a request to circulate the same to all the staff members in their Sections)